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By

Hon'ble Justice T.S. Sivagnanam, Chief Justice, High Court at Calcutta

In the august presence of

Hon'ble Justice Tapabrata Chakraborty,
Hon'ble Justice Debangsu Basak,
Hon'ble Justice Madhuresh Prasad &
Hon'ble Justice Gaurang Kanth,
Hon'ble Chairperson & Hon'ble Members of
High Court Computer Committee respectively





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On 11th February, 2025 at 09:55 AM

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